

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 30 of 2011

Dated: 14th November, 2011

D.P.S.C. LTD.

Versus

West Bengal Electricity Regulatory Commission

.... Appellant (s)

...Respondent (s)

ORDER

The Court has not assembled today. At the request of the learned counsel for the parties, post the matter on **14.12.2011.**

COURT MASTER